

(b) to (f). The document has not yet been printed in its final form. However, it is understood that it contains certain objectionable references to policies of "neighbouring countries." Since by implication, India is included, the matter is under discussion with His Majesty's Government of Nepal.

### Cement for Centrally Sponsored Roads and Bridges in Kerala

10238. SHRI A. A. RAHIM : Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the minimum requirement of cement requested for by Kerala for executing the Central/Centrally sponsored road/bridge works during each quarter in 1980; and

(b) the quantity of cement allotted for each quarter and the reasons for the difference if any ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) The quarter-wise demand from Kerala State for the year 1980 for the Central Sector road/bridge works are as follows:—

Quarter	Demand M.T.
1st Quarter 1980	3124
2nd Quarter 1980	2912
3rd Quarter 1980	3280
4th Quarter 1980	4970

(b) The quantity of cement allotted for each quarter of 1980 to the Government of Kerala are as follows:

Quarter	Allocation MT.
1st Quarter 1980	800 O-P-C-
2nd Quarter 1980	800 O-P-C-
3rd Quarter 1980	1000 O-P-C-
4th Quarter 1980	465 O-P-C-

A number of States including Kerala has been reporting difficulty about obtaining cement for the execution of Central Works since 1978. This Ministry, therefore, took up the matter and obtained a bulk allocation from the Cement Controller exclusively for use of National Highway and other Central Works. This bulk allocation was less than the requirement of all States including Kerala, as indicated in the statement enclosed. This Ministry took up the question of increasing the allocation with the Cement Controller as well as with the Ministry of Industry, even upto the level of Minister. The Minister of Industry *vide* D.O. Letter dated 3-11-79 and 23-5-80 had indicated that the indigenous production of cement had been affected by heavy power cuts, coal shortage etc., and therefore, it has not been possible to increase the allocation to this Ministry. It was, however, assured that as soon as the availability position improves, the allocation to this Ministry would be increased. As a result of constant persuasion, the Cement Controller has increased the allocation to a considerable extent in the quarter 1981. Therefore, an additional allotment of 500 MT, besides 900 MT earlier allotted could be given to Kerala in this quarter.

## Statement

Statement regarding demand and allocation of cement to Kerala P.W.D.

Sl. No.	Quarter	Total demand received from all States M.T.	Quantity allotted by Cement Cont-roller M.T.	Demand received from Kerala State M.T.	Allotment made to Kerala State. M.T.
1.	1st Quarter, 1980 (Jan.—March, 1980)	1,74,951	28,000	3,124	800
2.	2nd Quarter, 1980 (April—June, 1980)	72,070	28,000	2,912	800
3.	3rd Quarter, 1980 (July—Sept., 1980)	97,197	31,300	3,280	1,000
4.	4th Quarter, 1980 (Oct.—December, 1980)	1,02,162	29,400	4,970	465
5.	1st Quarter, 1981 (Jan.—March, 1981)	1,19,027	54,000	3,008	1,400

**Sonarpur Car Shed**

10239. SHRI MUKUNDA MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Sonarpur Car Shed and its allied projects have been facing disturbances ;

(b) if so, facts thereof; and

(c) the measures taken or proposed to be taken to normalise the situation ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Even though compensation was paid to the owners from whom land was acquired in 1974, the peasants are obstructing construction of earth work, fencing wall and other ancillaries in connection with the car shed, demanding employment in the Sonarpur Railway Car Shed or anywhere in Railway Workshop.

A local party brought injunction in the Court of Law against part construction of line entering the Car Shed.

(c) Matter has been referred to the Govt. of West Bengal who have assured to help to solve the deadlock.

**One employment to each land-losing family for Sonarpur Car Shed**

10240. SHRI MUKUNDA MANDAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware that a number of peasant have lost their land for the construction of Sonarpur car shed and its allied projects;

(b) if so, the facts thereof ;

(c) whether the Government of West Bengal have approached to the Railway authorities to provide at least one employment from each land losing family on compassionate ground; and

(d) if so, the reaction of Government thereto and details of the proposal of West Bengal Government in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) Land measuring 20, 8475 acres in Mouza Kamrabad, P.S. Sonarpur